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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/189/2016

NAME OF THE PETITIONER(S) : P. Sengodan & 2 others

NAME OF THE RESPONDENT(S) : M/s Cenney Hotels Pvt Ltd & 2 Others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1) Sandeep Kumar

For Respondent
Petitioner

For Hari Shankar Muni

2) H-KARTHEK SESHADRE
FOR BYER & THIMAS

FOR Respondent

ORDER

Counsels for both the parties are present and prayed for time to file joint memo of compromise. At request, time is enlarged. Put up on 07.03.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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